



# Vital Stats

## Parliament Functioning in Winter Session 2024

The Winter Session of Parliament was held between November 25 and December 20, 2024. Lok Sabha functioned for 20 days and Rajya Sabha for 19 days. This note looks at the functioning of both the Houses during this period.

### Parliament functioned for about half of its scheduled time

#### Lok Sabha

	Mon	Tue	Wed	Thu	Fri	Sat
Nov 25 - 29	2%		4%	4%	6%	
Dec 2 - 6	4%	123%	133%	24%	3%	
Dec 9 - 14	2%	6%	62%	123%	136%	146%
Dec 16 - 20	153%	99%	3%	1%	1%	

#### Rajya Sabha

	Mon	Tue	Wed	Thu	Fri
Nov 25 - 29	9%		4%	4%	4%
Dec 2 - 6	5%	100%	103%	85%	38%
Dec 9 - 13	20%	7%	5%	12%	15%
Dec 16 - 20	151%	153%	8%	6%	5%

0%-30%    30%-60%    60%-90%    90% or more

Note: Each cell shows functioning time as a percentage of scheduled time for that day; no sitting was held in either House on November 26, 2024. Lok Sabha discussed the Constitution on December 14, 2024 (Saturday).

- Lok Sabha functioned for 52% of its scheduled time and Rajya Sabha functioned for 39% its scheduled time. In the first week, both Houses functioned for less than 10% of the scheduled time. Lok Sabha sat an extra day on a Saturday to discuss the working of the Constitution.

### Notices given for removal of the Vice President and a High Court Judge

- A notice to move a motion for removal of the Vice-President (Rajya Sabha Chairman) was submitted on December 10, 2024. This is the first such motion against the Vice President. This notice was rejected by the Deputy Chairman of Rajya Sabha on procedural grounds.
- 55 members of Rajya Sabha filed a notice to initiate proceedings for impeachment of an Allahabad High Court Judge.

#### Resolutions for removal of Lok Sabha Speaker

Date	Lok Sabha	Speaker	Outcome
Dec 18, 1954	1st	G V Mavalankar	Negated
Nov 24, 1966	3rd	Hukum Singh	Notice admitted; Insufficient support for initiating motion
Apr 15, 1987	8th	Balam Jakhar	Negated

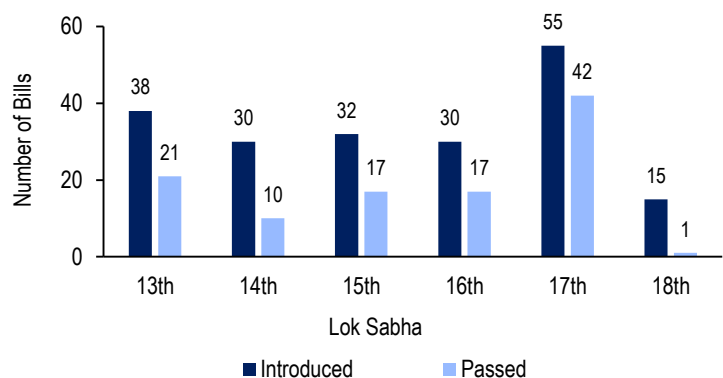
#### Motions for impeachment of judges in Parliament

Year	Judge	Outcome
1991	V Ramaswami (Supreme Court)	Motion did not pass in Lok Sabha
2011	Soumitra Sen (Calcutta High Court)	Passed in Rajya Sabha; the Judge resigned before Lok Sabha discussed motion

### One Bill passed in the first six months of the term; lowest in the last six Lok Sabha terms

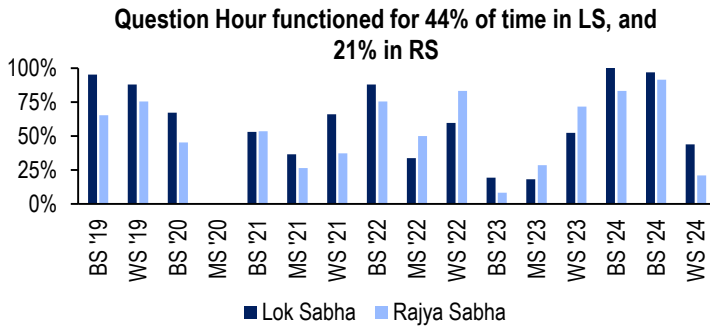
- Four Bills were introduced in this session. Two of these provide for simultaneous elections to Lok Sabha and state Assemblies. One Bill, the Bharatiya Vayuan Vidheyak, 2024, was passed in both Houses. Five Bills were passed by one House and are pending in the other.
- During the 18<sup>th</sup> Lok Sabha, 15 Bills have been introduced, and three have been referred to Committees. Four Bills introduced retain most provisions of the Acts they seek to replace.

Legislation in the first two sessions of Lok Sabha



Note: This excludes Finance and Appropriation Bills.

### Functioning of Question Hour significantly affected

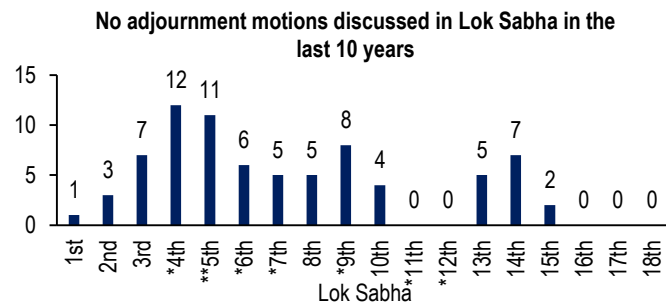


- In this session, Question Hour did not function in Rajya Sabha for 15 out of 19 days. In Lok Sabha, Question Hour did not function for more than 10 minutes on 12 out of 20 days.

Note: BS - Budget Session, MS - Monsoon Session, WS - Winter Session. Question Hour was not held during MS 2020 due to COVID-19.

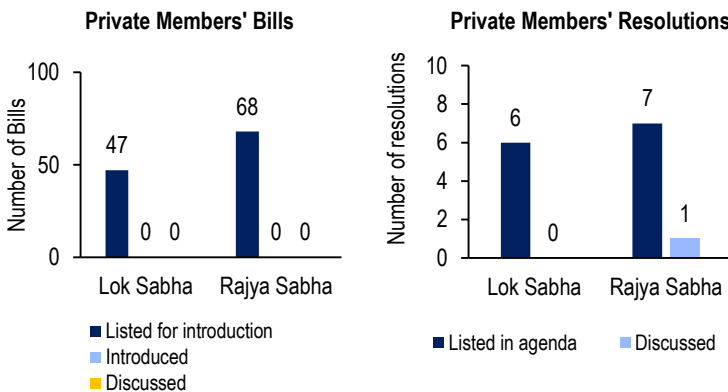
### Constitution discussed for 16 hours in Lok Sabha; no adjournment motions taken up

- The Constitution was discussed for 16 hours in Lok Sabha and 17 hours in Rajya Sabha. However, no half-an-hour or short duration discussions were held. These discussions require Ministers to respond to issues raised by members.
- While several notices for adjournment motions were received in Lok Sabha, none of them were accepted. In Rajya Sabha, several notices were filed under Rule 267. None of these were accepted or discussed. These devices allow scheduled House business to be set aside to discuss matters of urgent importance.
- The first supplementary budget for 2024-25 was discussed for 7.3 hours in Lok Sabha. Additional expenditure of Rs 44,143 crore was approved, which amounts to 1% of the total expenditure for 2024-25.



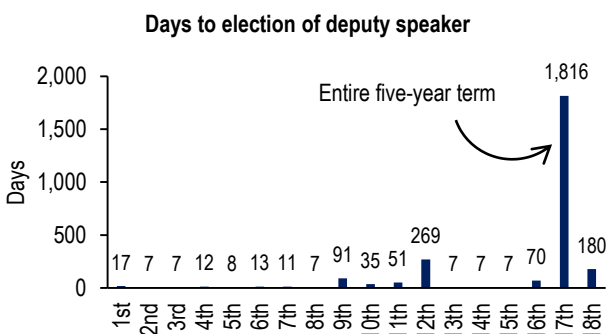
Note: \* indicates a term less than five years; \*\* indicates a six-year term. Data for 18<sup>th</sup> Lok Sabha till December 20, 2024.

### No private members' business in Lok Sabha; one resolution discussed in Rajya Sabha



- Every Friday afternoon, two and a half hours are reserved for private members' (MPs who are not Ministers) Bills and resolutions.
- In Lok Sabha, two Fridays were lost to disruptions and one was spent on the discussion on the Constitution. In Rajya Sabha, private members' resolutions were discussed only on one Friday. Both Houses adjourned early on the last Friday. Consequently, no private members' business was discussed in Lok Sabha, and one resolution was discussed in Rajya Sabha.

### No Deputy Speaker since 2019



- The 18<sup>th</sup> Lok Sabha has not yet elected a Deputy Speaker. The 17<sup>th</sup> Lok Sabha did not elect a Deputy Speaker for its entire term. The Constitution requires Lok Sabha to choose a Speaker and a Deputy Speaker as soon as possible.
- In February 2023, the Supreme Court had issued a notice to the central government to respond to a public interest litigation regarding the delay in the election of the Deputy Speaker.

Sources: Lok Sabha and Rajya Sabha Lists of Business, Bulletins, and Resumes; Rules of Procedure and Conduct of Business, Lok Sabha and Rajya Sabha; Statistical Statement 2023, Ministry of Parliamentary Affairs; Practice and Procedure of Parliament, MN Kaul and SL Shakhder, Lok Sabha Secretariat, 2016; News reports; PRS.

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